



ITEM NO.1

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 724-725/2021

RAJ KUMAR & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

[ONLY I.A. NO. 138254/2026 IS LISTED UNDER THIS ITEM]
IA No. 138254/2026 - GRANT OF BAIL

Date : 18-05-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) Mr. Shiv Sagar Tiwari, AOR
Ms. Aakanksha Tiwari, Adv.
Mr. Hemant Sharma, Adv. (through VC)
Mrs. Priyanka Dwivedi, Adv.

Mr. Vishnu Sharma, AOR (through VC)
Mrs. Anupama Sharma, Adv.
Mr. Amar Jyoti Sharma, Adv.
Mr. Neeraj Kumar Vats, Adv.
Mr. Ganesh Kumar Malviya, Adv.
Mr. Ravi Shankar, Adv.

For Respondent(s) Mr. Shaurya Sahay, AOR (through VC)
Mr. Aman Jaiswal, Adv.
Ms. Sharvi Sharma, Adv.
Mr. Ashish Singh, Adv.
Mr. V K Shukla, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. IA No. 138254/2026 has been preferred by appellant
No. 2 - *Ram Kripal* for his release on bail, on the ground
of long incarceration, as also on the ground that his two

daughters namely *Janki* and *Vimla* are scheduled to be married in between 22.06.2026 to 25.06.2026.

2. Learned State counsel would submit, upon verification, that the appellant's (*Ram Kripal*) two daughters are scheduled to be married on the date as mentioned in the application and in the invitation card.

3. Considering that appellant's earlier application for grant of bail was rejected on merits on 06.08.2024, we are not inclined to release the appellant No. 2 on bail on merits, however, considering that this appellant's two daughters namely *Janki* and *Vimla* are getting married, we direct his release on temporary bail for a period of one month, from 01.06.2026 to 30.06.2026, on such terms and conditions as may be imposed by the Trial Court.

4. Appellant No. 2 shall surrender on or before 01.07.2026.

5. The Appeal itself be posted for final hearing in the month of November, 2026.

(MINI)
COURT MASTER (SH)

(NIKITA SINGH)
COURT MASTER (NSH)